

## Annexure-4

Name of the Corporate Debtor: Indrajit Power Private Limited; Date of commencement of CIRP: 01st February 2024; List of creditors as on: 06th January 2025

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Denotics International Private Limited	29-Apr-24	14,249,508.00	13,924,918.00	Refinancing	-	No	0.28%	-	-	324,590.00	-	Excess interest claim for the CIRP period is not admitted due to the moratorium under Section 14 of IBC.
<b>Total</b>			<b>14,249,508.00</b>	<b>13,924,918.00</b>	-	-		<b>0.28%</b>	-	-	<b>324,590.00</b>	-	

Note : Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.